

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	CRI BAIL APPLN	100497/2018	Rakhee madan Chaphekar- Aplcnt. Vs The State of Maharashtra and Dhanashree Abhay Sakhale- Respdts.	Shreeram Shirsat
2	ABA	102136/2019	Yogesh Babulal Solanki and othrs Vs Khar Police Station	Prashant V. Malik and Vaibhav R. Shah
3	ABA	100189/2020	Anand Dinkar Parkar Vs State R C F Police Station	Kavita N Rathod
4	CRI BAIL APPLN	100363/2020	Ananta Uttamrao Randhve - Applicant Vs The State of Maharashtra - Deonar Police Station - Respondent	Pramod Kadam, Amol Patekar and Vishal V Narkar
5	ABA	100231/2020	Tahseen Begum Arshad Mirza And 2 Others Vs State Shivaji Nagar Police Station	Mateen Shaikh
6	CRI BAIL APPLN	100488/2020	Gallamma Swapnil Pathare --- Applicant Vs The State of Maharashtra - Nehru Nagar Police Station --- Respondent	Kantilal D. Gaikwad
7	SPL.CASE	100494/2020	The State of Maharashtra - Pantnagar Police Station Vs Sonu Jawaharlal Saroj @ Bampar	PP
STATEMENT US 313 CR.P.C.				
8	POCSO SPL CASE	100355/2016	NEHRU NAGAR POLICE STATION. Vs SHANKAR GUNDAPPA KAWLE	

EVIDENCE PART HEARD

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9	POCSO SPL CASE	100130/2015	THE STATE OF MEGHWADI POLICE STATION. Vs SAKINA ISTIYAK SIDDHIKI AND ANOTHER 01	
<u>EVIDENCE</u>				
10	POCSO SPL CASE	100131/2014	The State Oshiwara P.S Vs Rakash Dilip Shinde	
<u>CHARGE</u>				
11	POCSO SPL CASE	100417/2015	THE STATE OF DADAR POLICE STATION. Vs KUNAL TUSHAR WAGHELA AND ORS.02	
12	POCSO SPL CASE	100150/2019	The State of Maharashtra - Cuffe PP Parade Police Station Vs Kisanveer Chabiram Mathur	
13	POCSO SPL CASE	100393/2019	The State- Chunabhatti Police Station Vs Santosh Rudhai Kanojiya and another	PP
14	POCSO SPL CASE	100422/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Narendra Dattaram Bandagale	PP
15	POCSO SPL CASE	100428/2019	The State of Maharashtra - Vakola Police Station Vs Pankaj Parshuram Gurav	PP
<u>COMPLIANCE</u>				
16	ABA	100213/2020	Mangala Ramu Kunchikorve and 4 ors. Vs The State Dharavi Police station	
<u>REPLY/SAY</u>				

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17	SPL.CASE	100740/2020	The State of Maharashtra through Sir J. J. Marg Police Station, Mumbai. Vs Mohd. Sufiyan Mohd. Ismail Shaikh	PP
<u>APPEARANCE</u>				
18	SPL.CASE	155/2020	The State of Maharashtra - Kanjur Marg Police Station Vs Aakash Anand Sawant	PP
19	SPL.CASE	100574/2020	The State Of Maharashtra Through Wadala T.T. Police Station Vs Abdul Raheman Ekbal Ahamad Shaikh	PP
20	SPL.CASE	100573/2020	The State of Maharashtra Vs Sairil Adam Shaikh	PP
<u>SETTELMENT</u>				
21	ABA	101894/2019	Sandeep Shetty And 4 Others Vs State Govandi Police Station	Sundeep R Karnik

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<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100133/2014	The State RCF P.S Vs Krishna@ Bala Vyankat Pawar	Adv. Anjali Awasthi
2	POCSO SPL CASE	100025/2015	The State Versova P.S Vs Juned Kasam Turk	Adv. Anjali Patil
3	POCSO SPL CASE	100471/2017	The State Wadala TT Police Station Vs Shakil d/o Nabi Ahamad Khan	
<u>HEARING</u>				
4	POCSO SPL CASE	100035/2017	SHIVAJI NAGAR POLICE STATION. Vs AFJAL RIYAZ ANSARI	Adv.Nazneen Khatri
5	POCSO SPL CASE	100490/2017	The State Tilak Nagar Police Station Vs Nijamuddin Barkat	
6	POCSO SPL CASE	100669/2018	The State of Dr. D.B. Marg Police Station Vs Meera Shankarlal Mistry and others	PP
<u>ORDER</u>				
7	M A IN ABA	100248/2020	Tushar Vinodrai Parekh Vs The State of Maharashtra through Dadar Police Station, Mumbai	Shabnam Shaikh
<u>W.S. AND SAY</u>				
8	POCSO SPL CASE	100309/2015	The State of Tilak Nagar Police Station Vs Swapnil Kishor Kadav	
<u>COMPLIANCE</u>				
9	POCSO SPL CASE	100046/2016	The State Of Kurla Police Station. Vs MOSIN ABDUL GANI SAYYAD	
(Main Matter POCSO SPL CASE/0100046/2016)				
Sub Matter: POCSO SPL CASE/0100046/2016				

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10	POCSO SPL CASE	100150/2018	The State of L.T.Marg Police Station Vs Virendra Lalumahatu Mandal	Adv.Ingawale
(Main Matter REMAND APPL POCSO/0100079/2018)				
11	POCSO SPL CASE	1000617/2018	The State of Byculla Police Station Vs Kartik Jagdish Anjara	PP
12	POCSO SPL CASE	100708/2018	The State of Chunabhatti Police Station Vs Hari Babu Sidharaju Bgga	PP
13	SPL.CASE	136/2020	The State of Maharashtra - Park Site Police Station Vs Sachin Rama Pagare	PP
<u>REPLY/SAY</u>				
14	SPL.CASE	100685/2020	The State of Maharashtra through Dr. D. B. Marg Police Station, Mumbai. Vs Dilip Ram Kap	PP
<u>APPEARANCE</u>				
15	REMAND APPL POCSO	100477/2020	The State of Maharashtra Vs Sandip Krishnalal Balu	PP
16	REMAND APPL POCSO	100487/2020	STATE GOVERNMENT Vs Sadaruddin Jamaluddin Ansari	PP
17	SPL.CASE	100721/2020	The State Of Malabar Hill Police Station Vs Roshan Muddasar Shaikh	PP
18	SPL.CASE	100820/2020	The State of Maharashtra through Nagpada Police Station, Mumbai Vs Sadruddin Jamaluddin Ansari	PP
<u>SAYHEARING ON EXH.READY</u>				

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19	POCSO SPL CASE	100195/2018	The State Deonar Police Station Vs Shahnawaj Ashpak Ahmed Shaikh	
(Main Matter REMAND APPL POCSO/0100201/2018)				
<u>DORMANT FILE</u>				
20	POCSO SPL CASE	100436/2019	The State of Maharashtra - Khar PP Police Station Vs Mehboob Ali Charniya	

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<u>HEARING</u>				
1	M A IN ABA	100594/2019	Upasna Francis Fernandis Vs State Mahim Police Station	Rajendra Rathod
<u>EVIDENCE</u>				
2	POCSO SPL CASE	100104/2014	The State Meghwadi P.S Vs Sunil Datta Hande	
3	POCSO SPL CASE	100199/2014	The State Santacruz P.S Vs Rahul Umashankar Gupta and anr.	
4	POCSO SPL CASE	100381/2014	The State Dadar P. Stn. Vs Lordu Papi Gade Reddy and anr	
5	POCSO SPL CASE	100464/2014	The State Deonar P.S Vs Shahanwaj @ Shanu Ashpak Shaikh	
<u>CHARGE</u>				
6	POCSO SPL CASE	100275/2015	The State of RCF Police station Vs Rahat Zakira Abdul Rehman Khan	
7	POCSO SPL CASE	100373/2015	The State of Powai Police Station Vs Champaben Hansraj Shaha	
8	POCSO SPL CASE	100580/2015	The State of Agripada Police Station. Vs CHANDANKUMAR UJAGAR SAHANI.	
9	POCSO SPL CASE	1000626/2018	The State of Wadala T T Police Station Vs Rafik Mohammd Abdul Mannan Shaikh	PP
10	POCSO SPL CASE	100652/2018	The State of L.T. Marg Police Station Vs Ravibhai Shankarbhai Vankiya and others 01	PP

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11	POCSO SPL CASE	100668/2018	The state of Dr. D.B. Marg Police Station Vs Mukesh Ramchandra Kumar	PP
12	POCSO SPL CASE	100037/2019	The State of Shivaji Nagar Police Station Vs Salman Zamid Ali Khan and others 02	PP
13	POCSO SPL CASE	100066/2019	The State of RCF Police Station Vs Sonu @ Amir Aslam Shaikh	PP
14	POCSO SPL CASE	100091/2019	The State of Kurla Police Station Vs Rohit Raman Koli	PP
15	POCSO SPL CASE	100362/2019	The State of Maharashtra - Vikhroli Police Station Vs Abdul Alim Abdul Mannan Shaikh and Ors.01	PP
16	POCSO SPL CASE	100386/2019	The State- Shahu Nagar Police Station Vs Nikesh Sunil Balid	PP
17	POCSO SPL CASE	100394/2019	The State- Chunabhatti Police Station Vs Ibrahim Noorjaha Shaikh	PP
18	POCSO SPL CASE	100413/2019	The Staten of Maharashtra - Kurla Police Station Vs Rohit Ramdast Katkar	PP
19	POCSO SPL CASE	100575/2019	The State of Maharashtra - Chunabhatti Police Station Vs Ejaz Jamiluddin Sayyed	PP
20	POCSO SPL CASE	100656/2019	The State of Maharashtra - Kalachowki Police Station Vs Swapnil Sadashiv Patil	PP
COMPLIANCE				
21	POCSO SPL CASE	100085/2015	The State Ghatkopar P. Stn Vs Baiznath Guruprasad Gupta	

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22	POCSO SPL CASE	100476/2016	VAKOLA POLICE STATION. Vs VICKY @ SANDEEP RAMDULARI GUPTA AND ANOTHER 01	
(Main Matter REMAND APPL POCSO/0100332/2016)				
23	POCSO SPL CASE	100331/2017	GHATKOPER POLICE STATION Vs YOURAJ KALU KOKANE	
24	POCSO SPL CASE	100300/2019	The State of Maharashtra - RCF Police Station Vs Arman Anwar Mirza	PP
25	SPL.CASE	98/2020	The State of Maharashtra - R.A.K. Marg Police Station Vs Akshay Sonu Bachim	PP
<u>APPEARANCE</u>				
26	REMAND APPL POCSO	100486/2020	Dharavi Police Station Vs Ketan Sunil Bhoir	PP PP
27	REMAND APPL POCSO	100497/2020	The State- Colaba Police Station Vs Darshan Ishwar Poojari	

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1	POCSO SPL CASE	100278/2015	The State of Worli Police Station Vs Vidyamani Lalmani Vishwakarma	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100546/2014	The State Antop Hill P.S Vs Bharatkumar Dayashankar Pande	
<u>CHARGE</u>				
3	POCSO SPL CASE	100068/2017	GHATKOPER POLICE STATION. Vs SANTOSH ANANT MOHITE @ SONYADADA	
4	POCSO SPL CASE	100424/2017	The State RCF Police Station Vs Arjun Raju Sharma @ Imran	Adv.Yogesh Dalvi
5	POCSO SPL CASE	100172/2018	The State of V.P.Marg Police Station Vs RahulKumar Shambhuprasad Singh	
(Main Matter REMAND APPL POCSO/0100018/2018)				
6	POCSO SPL CASE	100519/2019	The State of Maharashtra -Antop Hill Police Station Vs Kesto Binoy Bishwas	PP
7	POCSO SPL CASE	100696/2019	The State of Maharashtra - Ghatkopar Police Station Vs Maruti Mahipat Jathar	PP
8	SPL.CASE	108/2020	The State of Maharashtra - Mankhurd Police Station Vs Omkar Balakram Shakya	PP
<u>COMPLIANCE</u>				
9	POCSO SPL CASE	100500/2019	The State of Maharashtra - R.A.K. Marg Police Station Vs Mohin Shaikh @ Mainuddin Sayyadali Shaikh	PP

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10	SPL.CASE	148/2020	The State of Maharashtra - Parksite Police Station Vs Babasaheb Ashok Kokane	PP
11	SPL.CASE	100397/2020	The State of Maharashtra - Pant Nagar Police Station Vs Namdeo Ananda Mane	PP
12	SPL.CASE	100498/2020	The State of Maharashtra - Bandra Police Station Vs Jacinta Edward Gaikwad	PP
13	SPL.CASE	100809/2020	The State of Maharashtra Through Ghatkopar Police Station Vs Faizal @ Afzal Yunus Khan	PP
REPORT				
14	POCSO SPL CASE	100302/2016	THE STATE OF DEONAR POLICE STATION. Vs SALMAN BADSHAH SHAIKH @ SALLU	
Sub Matter: POCSO SPL CASE/0100115/2017				
15	POCSO SPL CASE	100115/2017	DEONAR POLICE STATION. Vs SMT. JARINA AKHATAR KHAN AND ORS.02	
(Main Matter POCSO SPL CASE/0100302/2016)				

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1	POCSO SPL CASE	100003/2015	The State Tilak Nagar P.S Vs Sanjay Natthuram Sawant	
2	POCSO SPL CASE	100180/2015	The State Parksite Police Station Vs Anil Chandru Ahire	
3	POCSO SPL CASE	100241/2015	The State Bandra Police Station Vs Vaibhav Ravindra Gharat	
4	POCSO SPL CASE	100462/2015	The State Agripada Police Station Vs Ravi Suresh Waghari	
(Main Matter REMAND APPL POCSO/0100147/2015)				
5	POCSO SPL CASE	100581/2015	The State of Agripada Police Station. Vs SHAH NAWAZ MOHD.ANSARI.	
<u>CHARGE</u>				
6	POCSO SPL CASE	100671/2018	The State of Dadar Police Station Vs Rahul Ramesh Wadkar	PP
7	POCSO SPL CASE	100678/2018	The State of Neharu Nagar Police Station Vs Krishna Tulsidas Gaikwad and Others	PP
8	POCSO SPL CASE	100694/2018	The State of V.B. Nagar Police Station Vs Mohd. Irfan Aftab Aalam Shaikh	PP
9	POCSO SPL CASE	100192/2019	The State of Maharashtra - Kalachowaki Police Station Vs Kiran Kisan Bagam	PP
10	POCSO SPL CASE	100237/2019	The State of Maharashtra - Ghatkopar Police Station Vs Akhatar Ali @ lala Jamshedali Siddhiki and Ors.01	PP

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11	POCSO SPL CASE	100556/2019	The State of Maharashtra - RCF Police Station Vs Asif Husain Mohd. Sayyed	APP
<u>APPEARANCE</u>				
12	SPL.CASE	100467/2020	The State of Maharashtra- Santacruz Police Station Vs Monu Stauavir Chouhan	PP PP